

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/479(CHE)2023  
PETITION NUMBER : IBA/895/2019  
NAME OF THE PETITIONER : Chandrasekhar Sagutoor (RP) of  
Uthara Fashion Knitwear Ltd  
NAME OF THE RESPONDENT(S) : Radhakumari & 2 Others  
UNDER SECTION : Sec 66 of IBC, 2016

PETHVI RAS J.S

FOR R2  
IN IA/479/2023







**1. IA(IBC)/479(CHE)/2023 IN IBA/895/2019**

**ORDER**

Ld. Counsel Mr. Bhagavath Krishnan PMN for the Applicant. Ld. Counsel Mr. Rohan Rajasekharan for the Respondent. Ld. Counsel Mr. Prithvi Raj is present.

Case partly heard.

List the Application for hearing on **12.08.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**